Annexure-1 Name of the corporate debtor: R K SILK MILLS INDIA LIMITED. Date of commencement of CIRP: 19.11.2019; List of creditors as on: 16.01.2021

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditorDetails of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any mutual dues, | Amount of claim | Amount of claim under | |
|------------|--|--------------------|---------------------------|--------------------------------|-------------|---|------------------------------------|------------------------------|--------------------------------|----------------------------|-------------------------|--------------------------|--------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | of claim | Whether covered by security interest | Whether covered by guarantee | Whether related party? | % of voting share in CoC | contingent claim | that may be set- off | not admitted | verification |
| | Daimler Financial Services India Private Limited | 24.01.2020 | 2452403.12/- | 21,34,040/- | Secured | Yes | Yes | No | 40.86% | 0 | 0 | 3,18,363.12/- | 0 |